

(d) The arrangements for repatriation of refugees are finalised in consultation with the country concerned. Only those refugees who express their willingness to return are repatriated. Hence no time-frame can be fixed in this regard.

#### **Agreement with Qatar in Petroleum Sector**

3630. SHRI CHETAN P.S. CHAUHAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether India and Qatar have agreed to tie up in petroleum sector; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Yes, Sir.

(b) The two sides will examine the feasibility of exporting gas from Qatar to India and of forming joint ventures in hydrocarbon sector projects.

[*Translation*]

#### **Oil Refinery**

3631. SHRI GUMAN MAL LODHA :  
DR. CHINTA MOHAN :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Indian Oil Corporation has decided to set up an oil refinery in the country in collaboration with the Madras Refineries Ltd.;

(b) if so, the total estimated amount required for this purpose;

(c) the resources from where the amount is to be raised;

(d) whether the oil refinery propose to import the raw material and export the same after processing it;

(e) if so, the details in this regard, whether the Government have received any vability report of this refinery; and

(f) if so, the percentage of profit likely to be accrued on the products of this refinery as shown in the report and the main products of this refinery ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (f). Madras Refineries Limited (MRL) and Indian Oil Corporation Ltd. (IOC) have signed an Memorandum Of Understanding to establish an EOU refinery in Tamil Nadu, and if found viable, a joint venture would be formed for the purpose. The details of the refinery would be known only after the feasibility study report is prepared.

[*English*]

#### **Special Assistance to Gujarat**

3632. SHRI ARVIND TRIVEDI : Will the Minister of PLANNING AND PROGRAMME be pleased to state :

(a) whether there is any proposal under consideration of the Union Government to allocate special assistance from the Central Assistance Funds under the Special Assistance Plan during the Eighth Five Year Plan to solve the basic problems of big cities in Gujarat;

(b) if so, the steps taken/proposed to be taken by the Union Government in this regard;

(c) whether the Union Government have also received some representations in this regard; and

(d) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG) : (a) No, Sir.

(b) Does not arise.

(c) No representation for additional/special Plan assistance to solve the basic problems of big cities in Gujarat is pending with the Government.

(d) Does not arise.

#### **Telecom Services**

3633. SHRI AMAR PAL SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any recommendations have been made by the Industrial Credit and Investment Corporation of India regarding basic telecom services;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes Sir.

(b) Two reports have been submitted by ICICI. One on Entry conditions for Basic Telecom Services and the other on "Process for selection of new operators for Basic Services".

(c) These reports were taken as one of the inputs for deciding on the entry guidelines issued by the Government and for framing the tender documents.